

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0006060/2020	JIBAN SANGRAM JYOTI RANJAN BARIK @ LUKAKU VS STATE OF ODISHA	LUKPAK KU SAHOO VS	KENDRAPARA /105 /2019 () //
2	BLAPL/0006061/2020	BANITA SAHOO VS STATE OF ODISHA	PRAVASH CH. JENA VS	KHUNTUNI /99 /2020 () //
3	BLAPL/0006062/2020	JITENDRA PRASAD GUPTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
4	BLAPL/0006063/2020	SANIYA JENA @ SANYASI JENA VS STATE OF ODISHA	S.K.MOHANTY VS	JAGANNATHA PRASAD /115 /2020 () //
5	BLAPL/0006064/2020	SANTOSH KUMAR VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SUNABEDA /209 /2019 () //
6	BLAPL/0006065/2020	PINU @ PRITICHHANDA PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	TALCHER TOWN /270 /2020 () //
7	BLAPL/0006066/2020	MOMIN SK VS STATE OF ODISHA	HABIPAD MOHANTY VS	JEYPORE TOWN /338 /2019 () //
8	BLAPL/0006067/2020	GOPAL @ MANOJ BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GANIA /49 /2018 () //
9	BLAPL/0006068/2020	SK. KADIR @ TOPPO @ NATHU VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /247 /2020 () //
10	BLAPL/0006069/2020	KALU @ PRADIPTA KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /138 /2020 () //
11	BLAPL/0006070/2020	DIPAK NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /40 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
12	BLAPL/0006071/2020	SANGRAM PAHAN @ PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /21 /2020 () //
13	BLAPL/0006072/2020	MANGULU DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /142 /2020 () //
14	BLAPL/0006073/2020	PRAFULLA NAIK VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	TURUMUNGA /42 /2020 () //
15	BLAPL/0006074/2020	BHASKAR MALLIK @ MALLICK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /127 /2020 () //
16	BLAPL/0006075/2020	HEMANTA DIGAL @ RAJA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /127 /2020 () //
17	BLAPL/0006076/2020	SARATA BADARAITA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	R.UDAYAGIRI /82 /2019 () //
18	BLAPL/0006077/2020	BUDHU @ BUDHURAM SOREN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	RAIRANGPUR TOWN /11 /2020 () //
19	BLAPL/0006078/2020	AGADHU @ MITHUNA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /93 /2020 () //
20	BLAPL/0006079/2020	SUDHAKAR MAJHI @ PUPUN VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /68 /2020 () //
21	BLAPL/0006080/2020	SURENDRA SETHY VS STATE OF ODISHA	DURGA PRASAD DHAL VS	BALIPATNA /135 /2020 () //
22	BLAPL/0006081/2020	LAXMAN BAGARTY VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	SONEPUR /139 /2020 () //
23	BLAPL/0006082/2020	OM PRAKASH PADHAN	ARUN KUMAR DAS-1	BINIKA /155 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0006083/2020	SUBRAT NAYAK	P.R.CHHATOI	BARANGA /225 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0006084/2020	BIJAY KUMAR GUIN @ BIJAY KU. GUIN @ GUJARAJENDRA NARAYAN ROUT		KUAKHIA /203 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0006085/2020	SACHITANAND NAYAK	MANMAYA KUMAR DASH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0006086/2020	PINTU KUMAR PRASAD	BIBHU PRASAD DAS	PLANTSITE /166 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0006087/2020	KUNMUN @ GIRISH CHANDRA PANDA @ KUMARA PRASAD MOHAPATRA		BETNOTI /95 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0006088/2020	SUNA SOY @ SANATAN	ARIJEET MISHRA	MOHULDIHA /36 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0006089/2020	SUBRAT MALLIK @ SUBRAT KUMAR MALLIKARIJEET MISHRA		SUKINDA /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0006090/2020	ARAKHITA @ TULU BEHERA	SITI KANT MISHRA	RAGHUNATHPUR /98 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0006091/2020	SIBA SWAIN	MANAS CHAND	BALUGAON P.S. /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0006092/2020	AJIT MALLICK	MANAS CHAND	KHARIAR /152 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0006093/2020	DIPU @ SANJAY KUMAR DAS	UDIT RANJAN JENA	BASTA /177 /2020
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0006094/2020	STATE OF ODISHA AMARJIT PRADHAN @ ROCKY VS	SIDDHANT MOHANTY VS	// KHANDAGIRI P.S. /330 /2019 ()
36	BLAPL/0006095/2020	STATE OF ODISHA HASRAT RAJPUR VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /289 /2020 ()
37	BLAPL/0006096/2020	STATE OF ODISHA UMAKANT NAGUL VS	ASIT KU.JENA VS	// MATHILI /96 /2020 ()
38	BLAPL/0006097/2020	STATE OF ODISHA ANISH ANSARI @ ANISH VS	RANJIB LOCHAN PATTNAIK VS	// MALKANGIRI /289 /2020 ()
39	BLAPL/0006098/2020	STATE OF ODISHA CHANDAN CHARAN NAYAK VS	A.K.SAHOO VS	// KOTOAGARH /59 /2016 ()
40	BLAPL/0006099/2020	STATE OF ODISHA PRASANTA KUMAR SWAIN VS	H.N.TRIPATHY VS	// CHOUDWAR /129 /2016 ()
41	BLAPL/0006100/2020	STATE OF ODISHA BABUL HORE VS	MANMAYA KUMAR DASH VS	// / /0 ()
42	BLAPL/0006101/2020	STATE OF ODISHA BIKA@BIKASH@DEEPAK BHOI VS	DEVI PRASAD DASH VS	// OLATPUR /24 /2020 ()
43	BLAPL/0006102/2020	STATE OF ODISHA ASHES MOHANTY @ BULU VS	BIBHU PRASAD DAS VS	// PLANTSITE /166 /2020 ()
44	BLAPL/0006103/2020	STATE OF ODISHA ABRAR KHAN VS	RAJIB LOCHAN PATTNAIK VS	// MALKANGIRI /289 /2020 ()
45	BLAPL/0006104/2020	STATE OF ODISHA HARICHAND BISWAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// MATHILI /106 /2020 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	BLAPL/0006105/2020	MANJULA ROULA @ MANJULA RAULA @ MALA @ S.K.BHANJADEO VS STATE OF ODISHA	S.K.BHANJADEO VS	CHATRAPUR /210 /2019 () //
47	BLAPL/0006106/2020	ADAM DIGAL VS STATE OF ODISHA	S.K.BHANJADEO VS	GOCHHAPADA /47 /2020 () //
48	BLAPL/0006107/2020	SHIBARAM DAS @ SIBA @ SIBARAM DAS VS STATE OF ODISHA	S.K.BHANJADEO VS	ASKA /214 /2019 () //
49	BLAPL/0006108/2020	ADHIRA KUMAR MOHANTY VS STATE OF ODISHA	S.K.BHANJADEO VS	HINJILI (CHATRAPUR) /29 /2019 () //
50	BLAPL/0006109/2020	RANJIT MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /40 /2020 () //
51	BLAPL/0006110/2020	SILA DAS @ SITHA VS STATE OF ODISHA	CHAITANYA NAYAK VS	BANKI /209 /2016 () //
52	BLAPL/0006111/2020	PRASANTA KUAMR NAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /43 /2018 () //
53	BLAPL/0006112/2020	SUBHENDRA NAG @ TRIPATHY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /59 /2019 () //
54	BLAPL/0006113/2020	DILLIP KU.BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	THAKURMUNDA /24 /2018 () //
55	BLAPL/0006114/2020	SUNIL NAHAK@MALA VS STATE OF ODISHA	S.K.BHANJADEO VS	POLASARA PS /179 /2019 () //
56	BLAPL/0006115/2020	PANDE @ KSHIRMAN BAG VS STATE OF ODISHA	S.MOHAPATRA VS	BELPARA /81 /2020 () //
57	BLAPL/0006116/2020	NARAYAN BEHERA	S.MOHAPATRA	GANIA /9 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
58	BLAPL/0006117/2020	STATE OF ODISHA SUNADHAR HANTAL	BABITA SAHU	// BORIGUMMA /91 /2018
		VS	VS	()
59	BLAPL/0006118/2020	STATE OF ODISHA CHAKA SUNA	RAJIB LOCHAN PATTNAIK	// MALKANGIRI /289 /2020
		VS	VS	()
60	BLAPL/0006119/2020	STATE OF ODISHA GOBINDA CHANDRA PARIDA	B.BARAL	// BHUBANESWAR VIGILANCE /25 /2020
		VS	VS	()
61	CMP/0000484/2020	STATE OF ODISHA(VIG.) BIPIN BIHARI DAS	TRILOCHAN PANIGRAHI	// //
		VS	VS	()
62	CMP/0000485/2020	GOBINDA DAS DEBARAJ @ DEBARAJ SAHOO	GOUTAM MUKHERJI	// //
		VS	VS	()
63	CMP/0000486/2020	SARITA BEHERA GIRISH CHANDRA JENA	RANJAN KUMAR NAYAK	// //
		VS	VS	()
64	CMP/0000487/2020	CHANDAN KUMAR JENA BISHNU MOHAN PADHI	DHARMENDRA SETHY	// //
		VS	VS	()
65	CMP/0000488/2020	HARINI DEVI SAHAJADI BIBI	N.P.PATRA	// //
		VS	VS	()
66	CONTC/0003581/2020	SK. MUMTAJ ALLI NIRANJAN PATRA	ADV	// //
		VS	VS	()
67	CONTC/0003582/2020	SATYABRATA SAHU DHIRENDRANATH DAS	ADV	// //
		VS	VS	()
68	CONTC/0003583/2020	SANGRAMJIT NAYAK M/S.BANSAL INFRA PROJECTS PVT.LTD	ADV	// //
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
69	CONTC/0003584/2020	DR. KRISHNA KUMAR BISWABANDINI HOTA VS	AMIT PRASAD BOSE VS	// // 0
70	CONTC/0003585/2020	JYOTSNAMAYEE PANDA JITENDRA KUMAR SATPATHY VS	ADV VS	// // 0
71	CONTC/0003586/2020	SATYABRAT SAHOO BISHNU CHANDRA PATTANAIAK VS	ADV VS	// // 0
72	CONTC/0003587/2020	CHITHRA ARUMUGAM TANUJA KARTIK VS	ADV VS	// // 0
73	CONTC/0003588/2020	SUMATI KUMARI MOHANTY BASANTA KUMAR SAMAL VS	ADV VS	// // 0
74	CONTC/0003589/2020	CHITHRA ARUMUGAM ARCHANA PANDA VS	ADV VS	// // 0
75	CONTC/0003590/2020	PREMANSU CHAND RUDRAMADHAB ROY VS	ADV VS	// // 0
76	CONTC/0003591/2020	BIJAYA KUMAR MOHAPATRA KARUNAKAR PANIGHRAHI VS	ADV VS	// // 0
77	CONTC/0003592/2020	BIRANCHI NARAYAN MOHANTY JAYANTA KUMAR SAHOO VS	ADV VS	// // 0
78	CONTC/0003593/2020	BIRANCHI NARAYAN MOHANTY DURGA PR.MOHAPATRA VS	ADV VS	// // 0
79	CRLMA/0000126/2020	BHUBES KUMAR BEHERA CHANDRAKALA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// // 0 KHALLIKOTE /265 /2020 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
80	CRLMC/0001317/2020	BIKRAM KU.SASMAL VS STATE OF ODISHA	SATYABRATA MOHANTY VS	BIDANASI /148 /2018 () //
81	CRLMC/0001318/2020	SAROJ KUMAR ROUT VS STATE OF ODISHA	S.P.SARANGI VS	RAJGANGPUR /222 /2020 () //
82	CRLMC/0001319/2020	LOKANATHA BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /200 /2002 () //
83	CRLMC/0001320/2020	PRAMOD KUMAR MALLICK VS PRASANTA KUMAR SAHOO	SK.ZAFARULLA VS	/ /0 () //
84	CRLMC/0001321/2020	SURESH CHANDRA PADHI VS STATE OF ODISHA	HMANSHU BHUSAN DASH VS	BAIDYANATHPUR /330 /2013 () //
85	CRLMC/0001322/2020	PABITRA ROUSTRAY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KHANDAGIRI P.S. /246 /2014 () //
86	CRLMP/0000967/2020	NIRMALA AGARWALA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	KARANJIA /122 /2020 () //
87	CRLMP/0000968/2020	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	S.J.DAS VS	/ /0 () //
88	CRLMP/0000969/2020	SAILA BHOI VS STATE OF ODISHA	K.K.BHUYAN VS	KHANDAGIRI P.S. /503 /2020 () //
89	CRLMP/0000970/2020	ANANYA PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA-2 VS	/ /0 () //
90	CRLMP/0000971/2020	PADMABATI PRADHAN VS SUPERINTENDENT OF POLICE, BHADRAK	AJIT KUMAR SAHOO VS	/ /0 () //
91	CRLMP/0000972/2020	RNAKANTA JENA	AJIT KUMAR SAHOO	/ /0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		SUPERINTENDENT OF POLICE		//
92	CRLMP/0000973/2020	AMIYA PRASAD MISHRA	DAYANANDA MOHAPATRA	CHOUDWAR /168 /2020
		VS	VS	0
		DEPUTY COMMISSIONER OF POLICE COMMISSIONERATE POLICE, CTC		//
93	CRLREV/0000368/2020	ETUA HANS	A.K.SAHOO	REAMAL /112 /2020
		VS	VS	0
		STATE OF ODISHA		//
94	MACA/0000618/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO. LTD.	RANDEBOLLA	//
		VS	VS	0
		PRAMILA MALLIK		//
95	RPFAM/0000110/2020	ANIL KUMAR PATTANAIK	AMITAV TRIPATHY	//
		VS	VS	0
		SWARN PATTANAIK		//
96	RSA/0000181/2020	KISHAN GARG@ KRISHNA KUMAR GARG	ANAM CH.PANDA	//
		VS	VS	0
		SANJAY KUMAR AGARWAL		//
97	RSA/0000182/2020	BAIDYANATH BEHERA	S.S.RAO	//
		VS	VS	0
		STATE OF ODISHA		//
98	RVWPET/0000285/2020	STATE OF ODISHA	SR.STANDING COUNSEL(S AND ME)	//
		VS	VS	0
		NIDHIRAM BAL		//
99	RVWPET/0000286/2020	COLLECTOR AND DISTRICT MAGISTRATE, JAMSHEDPUR	GOVT ADVOCATE	//
		VS	VS	0
		MALAYA KUMAR DEO		//
100	RVWPET/0000287/2020	UNION OF INDIA	ADV	//
		VS	VS	0
		NALINI PRAVA SAHOO		//
101	WA/0000518/2020	SANJAYA KUMAR PANDA	B.P.SATHPATHY	//
		VS	VS	0
		THE COMMISSIONER-CUM-SECRETARY,CO-OPERATIVE		//
102	WA/0000519/2020	ARTHA CHHATRIA	KHIROD K.ROUT	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
103	WA/0000520/2020	STATE OF ODISHA PARADIP POST TRUST VS	PRASANNA KUMAR NANDA VS	// // 0
104	WP(C)/0021897/2020	NARAHARI PARIDA BALUNKESWAR SAHOO VS	HIMANSHU BHUSAN DASH VS	// // 0
105	WP(C)/0021898/2020	STATE OF ODISHA SUSHANTA KUMAR GHANA VS	KAUSHIK SWAIN VS	// // 0
106	WP(C)/0021899/2020	STATE OF ODISHA GORARAM MARANDI VS	KAUSHIK SWAIN VS	// // 0
107	WP(C)/0021900/2020	STATE OF ODISHA TAPAN KUMAR BEHERA VS	KAUSHIK SWAIN VS	// // 0
108	WP(C)/0021901/2020	STATE OF ODISHA PRADEEP KUMAR NAIK VS	KAUSHIK SWAIN VS	// // 0
109	WP(C)/0021902/2020	STATE OF ODISHA PARAMANANDA PRADHAN VS	KAUSHIK SWAIN VS	// // 0
110	WP(C)/0021903/2020	STATE OF ODISHA JAYANTI SETHI VS	KAUSHIK SWAIN VS	// // 0
111	WP(C)/0021904/2020	STATE OF ODISHA RAGHU SOREN VS	KAUSHIK SWAIN VS	// // 0
112	WP(C)/0021905/2020	STATE OF ODISHA SURAVI MISHRA VS	DURGESH NARAYAN RATH VS	// // 0
113	WP(C)/0021906/2020	STATE OF ODISHA TANULATA PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
114	WP(C)/0021907/2020	AJIT KUMAR SETHY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
115	WP(C)/0021908/2020	SURAVI MISHRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
116	WP(C)/0021909/2020	KUNA KAPANDIA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
117	WP(C)/0021910/2020	KEDARNATH GHANA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
118	WP(C)/0021911/2020	SUDARSAN SETHI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
119	WP(C)/0021912/2020	MANAS KUMAR SAHU VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
120	WP(C)/0021913/2020	BHABA SANKAR PARIDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
121	WP(C)/0021914/2020	SWARNALATA MOHANTA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
122	WP(C)/0021915/2020	PRAMATHA BEHERA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
123	WP(C)/0021916/2020	SUDAM KHAMARI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
124	WP(C)/0021917/2020	LALIT BAG VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
125	WP(C)/0021918/2020	AUROBINDA MUDULI	SABYASACHI MISHRA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0021919/2020	SUBHRAKANTI GURU	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0021920/2020	RABINDRA KUMBHAR	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0021921/2020	GOBINDA CHANDRA NAYAK	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0021922/2020	UTTAM KUMAR PRADHAN	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0021923/2020	MAMATA KAR	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0021924/2020	SOMANATH MAHAPATRA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0021925/2020	AJAY KUMAR PATI	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0021926/2020	PADMASINI PADHI	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0021927/2020	SUDHIR KUMAR SAHOO	H.K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0021928/2020	SUBRAT KUMAR SARDAR	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0021929/2020	NIBEDITA ROUTRA	MANAS RANJAN PADHI	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
137	WP(C)/0021930/2020	STATE OF ODISHA SANKAR SWAIN VS	MANAS RANJAN PADHI VS	// // 0
138	WP(C)/0021931/2020	STATE OF ODISHA SAMEER KUMAR SINGH VS	KAUSHIK SWAIN VS	// // 0
139	WP(C)/0021932/2020	STATE OF ODISHA SUSHAMA MANJARI MOHANTY VS	MANAS RANJAN PADHI VS	// // 0
140	WP(C)/0021933/2020	STATE OF ODISHA NIBARANA SWAIN VS	MANAS RANJAN PADHI VS	// // 0
141	WP(C)/0021934/2020	STATE OF ODISHA SITARAM SAHU VS	KAUSHIK SWAIN VS	// // 0
142	WP(C)/0021935/2020	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	MANAS RANJAN PADHI VS	// // 0
143	WP(C)/0021936/2020	STATE OF ODISHA SUDHAMAYI MOHAPATRA VS	MANAS RANJAN PADHI VS	// // 0
144	WP(C)/0021937/2020	STATE OF ODISHA SANJAYA KUMAR DEHURI VS	MANAS RANJAN PADHI VS	// // 0
145	WP(C)/0021938/2020	STATE OF ODISHA ASHOK KUMAR MISHRA VS	SOUMYA RANJAN MOHANTY VS	// // 0
146	WP(C)/0021939/2020	STATE OF ODISHA SAROJ KUMAR JENA VS	JASHOBANTA DASH VS	// // 0
147	WP(C)/0021940/2020	STATE OF ODISHA SMRUTI REKHA JENA VS	MANOJ KUMAR JENA VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
148	WP(C)/0021941/2020	SK. SALAUDIN VS COLLECTOR, BHADRAK	ANUPAM DASH VS	// 0 //
149	WP(C)/0021942/2020	SANTOSH KUMAR AGARWALLA @ AGRAWAL	ANUPAM DASH	//
		VS STATE OF ODISHA	VS	0 //
150	WP(C)/0021943/2020	SURENDRA NATH MOHANTA	ANUPAM DASH	//
		VS STATE OF ODISHA	VS	0 //
151	WP(C)/0021944/2020	GOPAL CHANDRA BEHERA	GYANESWAR SATPATHY	//
		VS THE ENGINEER-IN-CHIEF RURAL WORKS, ODISHA	VS	0 //
152	WP(C)/0021945/2020	RAGHUPATI SATYANARAYANA	MANAS CHAND	//
		VS STATE OF ODISHA	VS	0 //
153	WP(C)/0021946/2020	LATA PATRA	SASWATI MOHAPATRA	//
		VS STATE OF ODISHA	VS	0 //
154	WP(C)/0021947/2020	RUNA MAJHI	SUBASH CHANDRA PUSPALAKA	//
		VS THE STATE OF ODISHA	VS	0 //
155	WP(C)/0021948/2020	HEMANTA KUMAR SAHU	ARUN KUMAR PATRA	//
		VS STATE OF ODISHA	VS	0 //
156	WP(C)/0021949/2020	PABITRA NARAYAN MOHANTY	ARUN KUMAR PATRA	//
		VS STATE OF ORISSA	VS	0 //
157	WP(C)/0021950/2020	SANTOSH KUMAR PANDA	MONOMOY BASU	//
		VS STATE OF ODISHA	VS	0 //
158	WP(C)/0021951/2020	DEEPAK KUMAR SAHOO	KAUSHIK SWAIN	//
		VS STATE OF ODISHA	VS	0 //
159	WP(C)/0021952/2020	SIBA SANKAR BHUYAN	MOHENDRA KUMAR MOHAPATRO	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		COLLECTOR AND DISTRICT MAGISTRATE, GANJAM		//
160	WP(C)/0021953/2020	MD. HASIM	DHANANJAYA MUND	//
		VS	VS	0
		UNION OF INDIA		//
161	WP(C)/0021954/2020	SHANTILATA BISWAL	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0021955/2020	LAXMI NARAYAN PANIGRAHI	PRABHAT KUMAR DAS	//
		VS	VS	0
		ASSISTANT REGISTRAR OF CO-OPERATIVE SOCITIES, JAJPUR		//
163	WP(C)/0021956/2020	KRUSHNA KUMARI MISHRA	GOKHA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0021957/2020	KCPL-SBPL (JOINT VENTURE)	S.J.BISWAL	//
		VS	VS	0
		MAHANADI COALFIELDS LTD.		//
165	WP(C)/0021958/2020	MANAS NAYAK	PRAJIT KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0021959/2020	KANHU CHARAN SAHU	ANTARYAMI SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0021960/2020	BASUDEV BEHERA	L.N.RAYATSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0021961/2020	BRUHASPATI MOHANTA	DEBI PRASAD DHALSAMANTA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0021962/2020	SANTOSH KUMAR MAHARANA	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0021963/2020	DURGA CHARAN BARIK	SURYA NARAYAN PATNAIK	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
171	WP(C)/0021964/2020	STATE OF ODISHA DIBAKAR BEHERA VS	SURYA NARAYAN PATNAIK VS	// // 0
172	WP(C)/0021965/2020	STATE OF ODISHA SURYAMANI PANDA VS	D.R.BEHERA VS	// // 0
173	WP(C)/0021966/2020	STATE OF ODISHA PRADIPTA KUMAR SAHU VS	LAXMI PRASAD DWIVEDY VS	// // 0
174	WP(C)/0021967/2020	STATE OF ODISHA SHUVRANSU RANJAN PRADHAN VS	SUPRIYA PATRA VS	// // 0
175	WP(C)/0021968/2020	UNION OF INDIA RANJAN KUMAR MUDULI VS	SIDHARTHA SWAIN VS	// // 0
176	WP(C)/0021969/2020	STATE OF ODISHA SAPAN KUMAR PANDA VS	B.K.BARIK VS	// // 0
177	WP(C)/0021970/2020	STATE OF ODISHA PRATAP KUMAR PANDA VS	SIDHARTHA SWAIN VS	// // 0
178	WP(C)/0021971/2020	STATE OF ODISHA SUDHANSHU SEKHAR PATI VS	K.N.DAS VS	// // 0
179	WP(C)/0021972/2020	STATE OF ODISHA DICKTETOR NAIK VS	HEMANTA KUMAR ROUT VS	// // 0
180	WP(C)/0021973/2020	STATE OF ORISSA MANOJ KUAMAR PATTNAYAK VS	K.N.DAS VS	// // 0
181	WP(C)/0021974/2020	STATE OF ODISHA SASMITA MANRITY VS GOVT.OF ODISHA	B.K.NAYAK (1) VS	// // 0 //



**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
182	WP(C)/0021975/2020	BISHNU CHARAN SEN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
183	WP(C)/0021976/2020	MAKAR SETHI VS STATE OF ODISHA	BINI MISHRA VS	// 0 //
184	WP(C)/0021977/2020	BIKUNTHA BIHARI DAS VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
185	WP(C)/0021978/2020	PADMALOCHAN DASH VS GOVT.OF ODISHA	B.K.NAYAK VS	// 0 //
186	WP(C)/0021979/2020	SANTOSH BANCHHUR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
187	WP(C)/0021980/2020	GOBINDA CHANDRA DAS VS GOVT.OF ODISHA	B.K.NAYAK VS	// 0 //
188	WP(C)/0021981/2020	PRADEEP KUMAR SETHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
189	WP(C)/0021982/2020	PRASANNA KUMAR DALAI VS STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
190	WP(C)/0021983/2020	JOGENDRA KUMAR MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
191	WP(C)/0021984/2020	BHABANI SHANKAR MOHANTY VS STATE OF ORISSA	SRINIBASH SATAPATHY VS	// 0 //
192	WP(C)/0021985/2020	PRANATI MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
193	WP(C)/0021986/2020	SABITA PATRA	NIRANJAN MAHARANA	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
194	WP(C)/0021987/2020	COLLECTOR-CUM-DM, SUNDARGARH MANORANJAN MOHANTY	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
195	WP(C)/0021988/2020	STATE OF ODISHA NIRANJAN MISHRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
196	WP(C)/0021989/2020	STATE OF ODISHA M/S BBTA RPCL (JV)	SIDHARTHA DAS	//
		VS	VS	0
197	WP(C)/0021990/2020	STATE OF ODISHA SUNIMA SINGH	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
198	WP(C)/0021991/2020	STATE OF ODISHA PRUTHIVRAJ SWAIN	PRABHU PRASANNA BEHERA	//
		VS	VS	0
199	WP(C)/0021992/2020	STATE OF ODISHA MD. SAFIQUE	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
200	WP(C)/0021993/2020	STATE OF ODISHA PADMALOCHAN MAHALICK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
201	WP(C)/0021994/2020	STATE OF ODISHA MAA METAKANI RICE INDUSTRIES	PRABHU PRASANNA BEHERA	//
		VS	VS	0
202	WP(C)/0021995/2020	UNION OF INDIA SK. TOFIK ALI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
203	WP(C)/0021996/2020	STATE OF ODISHA ADIKANDA BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
204	WP(C)/0021997/2020	STATE OF ORISSA TAPAS RANJAN ROUT	DINABANDHU NAYAK	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
205	WP(C)/0021998/2020	BANK OF INDIA MD.ABUBAKAR KHAN VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
206	WP(C)/0021999/2020	GOLEKHA CH. LENKA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
207	WP(C)/0022000/2020	MD.ABDUL SAHAJIT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
208	WP(C)/0022001/2020	SK.ABUTHER VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
209	WP(C)/0022002/2020	BALARAM JENA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
210	WP(C)/0022003/2020	GANESWARA CHOUDHURY VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
211	WP(C)/0022004/2020	PRAMODINI DHAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
212	WP(C)/0022005/2020	BIPIN BIHARI BEHERA VS STATE OF ODISHA	PRADIP KUMAR DHAL VS	// 0 //
213	WP(C)/0022006/2020	RASHMI RANJAN RAY VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
214	WP(C)/0022007/2020	BHAGABAN SAI PLUS 2 SCIENCE COLLEGE VS STATE OF ODISHA	P.K.MOHANTY VS	// 0 //
215	WP(C)/0022008/2020	MOHAMMAD SARPHUDDIN VS REGIONAL TRANSPORT OFFICER, SAMBALPUR	Braja Mohan Sarangi VS	// 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
216	WP(C)/0022009/2020	RASHMI RANJAN BISWAL VS R.T.O., SUNDERGARH	Braja Mohan Sarangi VS	// 0 //
217	WP(C)/0022010/2020	TIKELAL DASH VS STATE OF ODISHA	Braja Mohan Sarangi VS	// 0 //
218	WP(C)/0022011/2020	CHITTARANJAN MISHRA VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
219	WP(C)/0022012/2020	M/S. BINODINI INFRASTRUCTURE PVT.LTD. VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0 //
220	WP(C)/0022013/2020	M/S BINODINI INFRASTRUCTURE PVT.LTD. VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
221	WP(C)/0022014/2020	M/S. BINODINI INFRASTRUCTURE PVT.LTD. VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
222	WP(C)/0022015/2020	PRAMOD KUMAR MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// 0 //
223	WP(C)/0022016/2020	KUNA MUNDA VS STATE OF ODISHA	P.K.SATPATHY VS	// 0 //
224	WP(C)/0022017/2020	DALMIA (BHARAT) CEMENT LTD. VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
225	WP(C)/0022018/2020	HARADHAN RANA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
226	WP(C)/0022019/2020	BASUDEV SUNA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
227	WP(C)/0022020/2020	PRADEEP KUMAR BHUKTA	K.SWAIN	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0022021/2020	SUBHALAL SAHU	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0022022/2020	SASMITA PATRA	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0022023/2020	BIJAYA NAYAK	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0022024/2020	SUPRABHA PANIGRAHI	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0022025/2020	DINGARA BISWAL	K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0022026/2020	CHATURBHUJA SAHOO	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0022027/2020	NAYAN PRAVA DEVI	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0022028/2020	CHANDANTOLA BEHERA	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0022029/2020	PARBATI MISHRA	S.R.DAS	//
		VS	VS	0
		AUTHORIZED OFFICER, ORIENTAL BANK OF COMMERCE		//
237	WP(C)/0022030/2020	KAMINI MOHAPATRA	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0022031/2020	BRUNDABAN SAHU	SUVENDU KU. RAY	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
239	WP(C)/0022032/2020	COLLECTOR, ANGUL AMBARISH PADHAN VS STATE OF ODISHA	K.SWAIN VS	// // 0 //
240	WP(C)/0022033/2020	TRIPURARI MAHAKUR VS STATE OF ODISHA	K.SWAIN VS	// 0 //
241	WP(C)/0022034/2020	PRAVATI BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
242	WP(C)/0022035/2020	MANOJ KUMAR KARMI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
243	WP(C)/0022036/2020	ARTATRANA PANDA VS STATE OF ODISHA	K.SWAIN VS	// 0 //
244	WP(C)/0022037/2020	GITANJALI SETHI VS STATE OF ODISHA	K.SWAIN VS	// 0 //
245	WP(C)/0022038/2020	LIPIUSPA PRADHAN VS STATE OF ODISHA	KHIROD K. ROUT VS	// 0 //
246	WP(C)/0022039/2020	STATE OF ODISHA VS GOLAK BIHARI MAHALI	M.SAHOO(ADDL.GOV.T.ADVOCATE) VS	// 0 //
247	WP(C)/0022040/2020	JAYDEVA NAYAK VS STATE OF ODISHA	K.SWAIN VS	// 0 //
248	WP(C)/0022041/2020	RIGAI TUDU VS STATE OF ODISHA	K.SWAIN VS	// 0 //
249	WP(C)/0022042/2020	MAHENDRA HARICHANDAN VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
250	WP(C)/0022043/2020	SUDARSAN HATI VS REGIONAL TRANSPORT OFFICER	K.C.DASH VS	// 0 //
251	WP(C)/0022044/2020	SURENDRA DEEP VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
252	WP(C)/0022045/2020	PRAVAT CHANDRA SWAIN VS STATE OF ODISHA	S.C.DEV.DASH VS	// 0 //
253	WP(C)/0022046/2020	NANDASINGH NAYAK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
254	WP(C)/0022047/2020	SURENDRANATH BARAL VS STATE OF ODISHA	S.C.DEV DASH VS	// 0 //
255	WP(C)/0022048/2020	SUDARSAN HATI VS REGIONAL TRANSPORT OFFICER	K.C.DASH VS	// 0 //
256	WP(C)/0022049/2020	BALDEB BARIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
257	WP(C)/0022050/2020	PRADIP KUMAR KHUNTIA VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
258	WP(C)/0022051/2020	BALARAM SWAIN VS STATE OF ODISHA	S.C.DEV.DASH VS	// 0 //
259	WP(C)/0022052/2020	LALITA BEHERA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
260	WP(C)/0022053/2020	MANORAMA JENA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
261	WP(C)/0022054/2020	ABHAYA KUMAR SAHOO	JYOTI PATNAIK	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0022055/2020	NEPALI BEHERA	BHASKAR SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0022056/2020	BIDYADHAR PRADHAN	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0022057/2020	UCHHABA BHUJABAL	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0022058/2020	NITYANANDA BISWAL	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0022059/2020	DAMAYANTI SATAPATHY	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0022060/2020	LOPAMUDRA MISHRA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0022061/2020	MANOJ KUMAR MISHRA	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0022062/2020	KARUNAKAR BEHERA	JYOTIRMAYA GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0022063/2020	RAJKISHORE NAYAK	BIRAJA PRASANNA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0022064/2020	MADHUSUDAN BARAL	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0022065/2020	UNION OF INDIA	BIMBISAR DASH(ADVOCATE AND CENTRAL GOVT. COUNCEL	
		VS	VS	0



**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
273	WP(C)/0022066/2020	DEBARAJ HATI DHUNTIA BANKA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// // 0 //
274	WP(C)/0022067/2020	E.RAMA RAO BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
275	WP(C)/0022068/2020	BHARAT BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
276	WP(C)/0022069/2020	PRABHAKAR PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
277	WP(C)/0022070/2020	DEEPAK KUMAR MOHANTY VS SUSMITA RAY	RAMDAS ACHARY VS	// 0 //
278	WP(C)/0022071/2020	SUBASH CHANDRA KANHAR VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
279	WP(C)/0022072/2020	PRAVA RANJAN MISHRA VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
280	WP(C)/0022073/2020	JAGANNATH PUTA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
281	WP(C)/0022074/2020	AWINASH SINGH VS STATE OF ODISHA	CHINMAYA KUMAR NAYAK VS	// 0 //
282	WP(C)/0022075/2020	AMARBAR DHAL VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
283	WP(C)/0022076/2020	ANITA PANDA VS SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA	KARUNAKAR RATH VS	// 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
284	WP(C)/0022077/2020	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
285	WP(C)/0022078/2020	AUROBINDA PRADHAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
286	WP(C)/0022079/2020	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	SANATAN DAS VS	// 0 //
287	WP(C)/0022080/2020	GAYATRI PATTNAIK VS SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA	KARUNAKAR RATH VS	// 0 //
288	WP(C)/0022081/2020	AKHILA MOHAN BHANJA VS STATE OF ODISHA	DR. J.K.LENKA VS	// 0 //
289	WP(C)/0022082/2020	NEHRULAL POTEI VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
290	WP(C)/0022083/2020	LAXMIKANTA PANIGRAHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
291	WP(C)/0022084/2020	SUBHASREE MOHANTY VS AUTHORIZED OFFICER, BANK OF BARODA	RANJAN KUMAR ROUT VS	// 0 //
292	WP(C)/0022085/2020	CHITRASEN ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
293	WP(C)/0022086/2020	NITYANANDA ROUT VS STATE OF ORISSA	L.K.MOHANTY VS	// 0 //
294	WP(C)/0022087/2020	CHITTARANJAN DALABEHERA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
295	WP(C)/0022088/2020	AMBUJA GARNAIK	KHIROD K.ROUT	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0022089/2020	RATIKANTA PANDA	KARUNAKAR RATH	//
		VS	VS	0
		SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA		//
297	WP(C)/0022090/2020	SISIR KUMAR BEHURA	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0022091/2020	ASHOK KUMAR NAYAK	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		PRINCIPAL SECRETARY TO GOVT. OF ODISHA		//
299	WP(C)/0022092/2020	SUBASINI SAHOO	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0022093/2020	KALANDI SETHY	SUJIT KU.GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0022094/2020	PANCHANAN DALAI	B.S.TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0022095/2020	SARITA NANDA	KARUNAKAR RATH	//
		VS	VS	0
		SECRETARY, BOARD OF SECONDARY EDUCATION, ODISHA		//
303	WP(C)/0022096/2020	PRAFULLA KUMAR RATH	BIKRAM CHANDRA GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0022097/2020	GAJAJAN PRADHAN	B.S.TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0022098/2020	SAMPAD KUMAR SWAIN	NALINI KANTA DASH	//
		VS	VS	0
		RESERVE BANK OF INDIA		//
306	WP(C)/0022099/2020	CHANDRAKANTA BEHERA	KARUNAKAR RATH	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0022100/2020	SECRETARY, BOARD OF SECONDARY EDUCATION,ODISHA ORISSA MILLENNIUM TRUST VS STATE OF ODISHA	DEVI PRASAD DASH VS	// // 0 //
308	WP(C)/0022101/2020	K.KRANTI KUMAR VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// 0 //
309	WP(C)/0022102/2020	M/S. INDIAN METALS AND FERRO ALLOYS LTD. VS STATE OF ODISHA	PRANAYA KISHORE HARICHANDAN VS	// 0 //
310	WP(C)/0022103/2020	TRISHNA AGARWAL VS STATE OF ORISSA	KISHORE KUMAR MISHRA VS	// 0 //
311	WP(C)/0022104/2020	SRIRAM SHARMA PLUS2 SCIENCE RESIDENTIAL COLLEGE VS STATE OF ODISHA	PALAKOBI PANDA VS	// 0 //
312	WP(C)/0022105/2020	MAMATA NANDA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
313	WP(C)/0022106/2020	M/S. AGRIM STEEL INDUSTRIES LTD. VS COLLECTOR, JHARSUGUDA	KOUSIK ANANDA GURU VS	// 0 //
314	WP(C)/0022107/2020	SANJAY KUMAR PANDA VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
315	WP(C)/0022108/2020	DASARATHI SAHOO VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
316	WP(C)/0022109/2020	PRADEEP KUMAR PATEL VS STATE OF ODISHA	RAMA CHANDRA RAY VS	// 0 //
317	WP(C)/0022110/2020	DIGAMBARIDEVI HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	PULAKESH KUMAR VS	// 0 //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
318	WP(C)/0022111/2020	SURYA PRAKASH DAS VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// () //
319	WP(C)/0022112/2020	BISWAMITRA PARIDA VS STATE OF ODISHA	B.S.TRIPATHY-1 VS	// () //
320	WP(C)/0022113/2020	ADITYA KUMAR BRAHMA VS STATE OF ODISHA	B.S.TRIPATHY-1 VS	// () //
321	WP(C)/0022114/2020	SARASWATI EDUCATIONAL TRUST VS STATE OF ODISHA	DEVI PRASAD DASH VS	// () //
322	WP(C)/0022115/2020	HATAKISHOR PAIKRAY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// () //
323	WPCRL/0000087/2020	HALADHAR BEHERA VS STATE OF ODISHA	DURGA PRASAD PRADHAN VS	NIHALPRASAD /0077 /2020 () //
324	ABLAPL/0010447/2020	SUSHANT BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /165 /2020 () //
325	ABLAPL/0010448/2020	RANJAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /46 /2020 () //
326	ABLAPL/0010449/2020	SANDEEP DASH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	AIR FIELD P.S. /111 /2020 () //
327	ABLAPL/0010450/2020	DINABANDHU GIRI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /88 /2020 () //
328	ABLAPL/0010451/2020	MANOJ KUMAR PRADHAN @ NIKU PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BARKOTE /244 /2020 () //
329	ABLAPL/0010452/2020	LALAN SAHA	PRAVASH CH. JENA	JALESWAR /270 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
330	ABLAPL/0010453/2020	STATE OF ODISHA KARIM KHAN	PRAVASH CHANDRA JENA	// JALESWAR /268 /2020
		VS	VS	()
331	ABLAPL/0010454/2020	STATE OF ODISHA PRABESH KUMAR PRADHAN	B.K.NAYAK	// PIPLI /242 /2020
		VS	VS	()
332	ABLAPL/0010455/2020	STATE OF ODISHA BANSHIDHAR PRADHAN	PRAVASH CH.JENA	// / /0
		VS	VS	()
333	ABLAPL/0010456/2020	STATE OF ODISHA SURYAMANI BEHERA	MANORANJAN ACHARYA	// NAYAGARH SADAR /110 /2020
		VS	VS	()
334	ABLAPL/0010457/2020	STATE OF ODISHA HIMANSHU @ HIMANSHU SEKHAR PATRA	A.K.SAHOO	// BALIAPANDA /92 /2020
		VS	VS	()
335	ABLAPL/0010458/2020	STATE OF ODISHA SAJID KHAN @ KHERU	BISWARANJAN DALAI	// BIRMITRAPUR /128 /2020
		VS	VS	()
336	ABLAPL/0010459/2020	STATE OF ODISHA SHASANKA SEKHAR BHOL @SHASANKA KUMAR BHOL	B.N.BHOL SANKAR DAS	// SAHADEV KHUNTA /143 /2020
		VS	VS	()
337	ABLAPL/0010460/2020	STATE OF ODISHA SAHAWAZ ALLI	BISWARANJAN DALAI	// BIRMITRAPUR /128 /2020
		VS	VS	()
338	ABLAPL/0010461/2020	STATE OF ODISHA TUNIA @TUNA CHANDRA BHOI	SATYA NARAYAN PANDA	// BIRIDI PS /147 /2019
		VS	VS	()
339	ABLAPL/0010462/2020	STATE OF ODISHA PRABIN TAPNO	SUSIL KUMAR PATTNAIK	// K.BALANG /26 /2016
		VS	VS	()
340	ABLAPL/0010463/2020	STATE OF ODISHA JITENDRA KUMAR SAHOO	SUSIL KUMAR PATTNAIK	// KEONJHAR TOWN /222 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
341	ABLAPL/0010464/2020	STATE OF ODISHA DIPANKAR BALA VS	SARBESWAR SAHOO VS	// MALKANGIRI /300 /2020 ()
342	ABLAPL/0010465/2020	STATE OF ODISHA ASHIS KUMAR SAMAL VS	SACHIDANANDA PADHEE VS	// MARKAT NAGAR /217 /2019 ()
343	ABLAPL/0010466/2020	STATE OF ODISHA NITYANANDA BHOI VS	SURYAKANTA DWIBEDI VS	// BELPARA /163 /2020 ()
344	ABLAPL/0010467/2020	STATE OF ODISHA RAJENDRA DEHURY VS	SURYAKANTA DWIBEDI VS	// KHAJURIPADA /78 /2020 ()
345	ABLAPL/0010468/2020	STATE OF ODISHA N.GHANASHYAM PATRA VS	SUJIT KUMAR PATTNAIK VS	// RAMBHA (KHALLIKOTE) /206 /2020 ()
346	ABLAPL/0010469/2020	STATE OF ODISHA KUNU SOREN VS	ANJAN KUMAR BISWAL VS	// KULIANA /112 /2020 ()
347	ABLAPL/0010470/2020	STATE OF ODISHA RAMAKANTA MUDULI VS	B.K.RATH VS	// TIHIDI /202 /2020 ()
348	ABLAPL/0010471/2020	STATE OF ODISHA BISHNU BEHERA VS	B.K.RATH VS	// BANKI /150 /2020 ()
349	ABLAPL/0010472/2020	STATE OF ODISHA BIJAY KUMAR SINGH VS	DEEPAK KUMAR DAS VS	// RAMACHANDI /41 /2020 ()
350	ABLAPL/0010473/2020	STATE OF ODISHA JAYPRAKASH BHOI VS	SURYAKANTA DWIBEDI VS	// BELPARA /163 /2020 ()
351	ABLAPL/0010474/2020	STATE OF ODISHA DHARMENDRA SUNA VS STATE OF ODISHA	J.N.PANDA VS	// NARLA /97 /2020 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
352	ABLAPL/0010475/2020	SARAT CHANDRA NAYAK@ SARAT NAYAK VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	TANGI /135 /2020 () //
353	ABLAPL/0010476/2020	DIGAMBAR PADHIARI @ PADHIARY VS STATE OF ODISHA	ARIJEET MISHRA VS	AGARAPADA /67 /2020 () //
354	ABLAPL/0010477/2020	KAIBALYA ROUT VS STATE OF ODISHA	ROHIT MAHATO VS	/ /0 () //
355	ABLAPL/0010478/2020	MAHENDRA SWAIN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	JEYPORE TOWN /179 /2020 () //
356	ABLAPL/0010479/2020	SUBASINI PADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /129 /2020 () //
357	ABLAPL/0010480/2020	UPENDRA SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	MANAMUNDA /122 /2020 () //
358	ABLAPL/0010481/2020	JATINDRA NATH SETHY VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 () //
359	ABLAPL/0010482/2020	SIDHARTHA KUMAR NAYAK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ /0 () //
360	ABLAPL/0010483/2020	SONALI @ SUNELI PRADHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	MAHILA (BERHAMPUR) /62 /2020 () //
361	ABLAPL/0010484/2020	SUBASH BEHERA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	CHANDANPUR /106 /2020 () //
362	ABLAPL/0010485/2020	HEMANTA NATH VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	/ /0 () //
363	ABLAPL/0010486/2020	ARJUNA PATRA	TANMAYA KUMAR MOHANTY	BALIANTA P.S. /79 /2020



## ORISSA HIGH COURT

### FILING REPORT AS ON :01/09/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0010487/2020	SK.BULA	JAYPRAKASH TRIVEDI	CHANDAKA P.S. /133 /2020
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0010488/2020	AJAYA CHOUDHURY	TANMAY KUMAR MOHANTY	//0
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0010489/2020	SK. BULA	JAYPRAKASH TRIVEDI	CUTTACK SADAR /285 /2020
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0010490/2020	SK. BULA	JAYPRAKASH TRIVEDI	CHANDAKA P.S. /253 /2019
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0010491/2020	DUKHISHYAM MARTHA	PRAFULLA CHANDRA DAS	SAHID NAGAR P.S. /364 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0010492/2020	SUSANTA KUMAR MISHRA	CHITTA RANJAN DASH	BANSADA /168 /2013
		VS	VS	()
		REPUBLIC OF INDIA(CBI)		//
370	ABLAPL/0010493/2020	LUSKU SOREN	ABAKASH NANDA	MAHILA P.S.(BBSR) /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0010494/2020	PRADIP KUMAR DASH	JAGABANDHU SAHU	BELPARA /178 /2020
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0010495/2020	SAIRAM DASH	JAGABANDHU SAHU	BELPARA /178 /2020
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0010496/2020	SOBHABATI BEHERA	DIPTI RANJAN BHOKTA	CUTTACK SADAR /424 /2020
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0010497/2020	SAROJ KUMAR NAYAK	SAMEER KUMAR DAS	DIGAPAHANDI /179 /2020
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0010498/2020	STATE OF ODISHA ARJUN BEHERA VS	DIPTI RANJAN BHOKTA VS	// CUTTACK SADAR /424 /2020 ()
376	ABLAPL/0010499/2020	STATE OF ODISHA ANIL PATRA VS	UNMESH CHANDRA JENA VS	// / /0 ()
377	ABLAPL/0010500/2020	STATE OF ODISHA MANI NAYAK @ MANINI MANSINGH VS	MANAS CHAND VS	// TANGI (KHURDA) /258 /2020 ()
378	ABLAPL/0010501/2020	STATE OF ODISHA DHARMENDRA DAS VS	SITIKANT MISHRA VS	// SINAPALI /135 /2020 ()
379	ABLAPL/0010502/2020	STATE OF ODISHA BISWAKANTA MISHRA VS	H.N.TRIPATHY VS	// JAGATPUR /260 /2020 ()
380	ABLAPL/0010503/2020	STATE OF ODISHA BHIKARI CHARAN BARADA @ BHIKARI BORAH VS	PARATHA SARATHI NAYAK VS	// KHANDAPARA /222 /2020 ()
381	ABLAPL/0010504/2020	STATE OF ODISHA BASANTA KUMAR SWAIN VS	PRAFULLA CH.BISWAL VS	// CHAULIAGANJA /282 /2020 ()
382	ABLAPL/0010505/2020	STATE OF ODISHA SANJAM KUMAR SINGH VS	PRAFULL CH.BISWAL VS	// CHAULIAGANJA /282 /2020 ()
383	ABLAPL/0010506/2020	STATE OF ODISHA DHIREN KUMAR NAIK VS	AMIT KUMAR NATH VS	// CHHENDIPADA /209 /2020 ()
384	ABLAPL/0010507/2020	STATE OF ODISHA SUSHANTA SAHOO VS	B.N.MOHAPATRA VS	// PANIKOILI /190 /2020 ()
385	ABLAPL/0010508/2020	STATE OF ODISHA MANGULU PATRA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	// AIR FIELD P.S. /152 /2020 () //

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
386	ABLAPL/0010509/2020	CHITARANJAN BEHERA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	KULIANA /99 /2020 () //
387	ABLAPL/0010510/2020	ERIPILLI RATHNAM VS STATE OF ODISHA	KISHORE KU MISHRA VS	SEA BEACH /119 /2020 () //
388	ABLAPL/0010511/2020	SILI MAJHI VS STATE OF ODISHA	A.C.MOHAPATRA VS	KUJANGA /200 /2020 () //
389	ABLAPL/0010512/2020	NILANCHAL ADHIKARI VS STATE OF ODISHA	BHARAT JALLI VS	RAYAGADA /33 /2020 () //
390	ABLAPL/0010513/2020	RINKU@SATYA RANJAN PRADHAN VS STATE OF ODISHA	A.PATTANAİK VS	KHANDAGIRI P.S. /430 /2020 () //
391	ABLAPL/0010514/2020	ERIPILLI RATHNAM VS STATE OF ODISHA	KISHORE KU MISHRA VS	SEA BEACH /123 /2020 () //
392	ABLAPL/0010515/2020	ERIPILLI RATHNAM VS STATE OF ODISHA	KISHORE KU MISHRA VS	SEA BEACH /118 /2020 () //
393	ABLAPL/0010516/2020	ERIPILLI RATHNAM VS STATE OF ODISHA	KISHORE KU MISHRA VS	SEA BEACH /120 /2020 () //
394	ABLAPL/0010517/2020	BISWAJIT BISWAL @ BAPI VS STATE OF ODISHA	H.N.TRIPATHY VS	/ /0 () //
395	ABLAPL/0010518/2020	AMIYA RANJAN SAHOO@KUNU VS STATE OF ODISHA	AMIT KUMAR NATH VS	TANGI /100 /2020 () //
396	ABLAPL/0010519/2020	RAJESH GAIN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KALIMELA /97 /2020 () //
397	ABLAPL/0010520/2020	SUSHANTA@SUSANTA URMA	JULU KHANSAMA	BAUNISUNI /57 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/09/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0010521/2020	SAGAR MANTHAN MOHANTY @ SAGAR MOHANTY	ABHIJAN	KANIHA /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0010522/2020	SANJAY@SANJAY KUMAR DLALASAMANTA	CHHABI BEHERA	CAPITAL P.S. /213 /2020
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0010523/2020	KRISHNA MALLIK	ABHIJIT DAS	MANGALPUR /326 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0010524/2020	MD. RINKU	AMULYA RATNA PANDA	JODA /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0010525/2020	BHAGABAN BARIK	S.MOHAPATRA	NILGIRI /222 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0010526/2020	SK. MERAJUDDIN @ CHAND BABU	U.C.JENA	BHADRAK TOWN /50 /2020
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0010527/2020	SADASIBA MANGARAJ @ SIBA SUNDARA MANGARAJ	INDRANILINGH	DELANGA /158 /2017
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0010528/2020	PURASTTAM MALIK	PRAFULLA KU. BISWAL	AUL /152 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0010529/2020	KRUSHNA KULDIP @ GIRILI	ASIT KUMAR JENA	SEMILLIGUDA /66 /2020
		VS	VS	()
		STATE OF ODISHA		//
407	CONTC(CPC)/0000294/2016	GITANJALI BARAL	M/S.GYANENDRA CHANDRA SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
408	CONTC(CPC)/0000297/2016	KUSHALESWAR KANSRALI	M/S.GYANENDRA CHANDRA SWAIN	//
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/09/2020**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE/DISTRICT</b>
409	CONTC(CPC)/0000302/2016	STATE OF ODISHA RAJ KISHORE JENA VS	M/S. GYANENDRA CHANDRA SWAIN VS	// // ()
410	RVWPET(RPC)/0000001/2016	STATE OF ODISHA GITANJALI BARAL VS S AND ME DEPARTMENT	M/S. GYANENDRA CHANDRA SWAIN VS	// // () //

# ORISSA HIGH COURT

MISC CASES FILED on :01/09/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2020 BLAPL/3063/2020	SADIK MOHAMMED @ SK SADIK MOHAMMED-MP	PRAVASH CHANDRA JENA
2	4/2020 BLAPL/11345/2019	ANANDA SAHOO-MP	ARUN KUMAR BUDHIA
3	5/2020 BLAPL/5795/2020	HRUDANANDA JAYASINGH @ BABUNA @ BABULI-MP	RASHMI KANTA ACHARYA
4	6/2020 BLAPL/7749/2019	MUNA@AJIT MISHRA-MP	SAMARENDRA MOHANTY
5	7/2020 BLAPL/9909/2019	PRAFULLA JENA-MP	ANIRUDHA DAS
6	8/2020 BLAPL/6108/2020	ADHIRA KUMAR MOHANTY-MP	S.K.BHANJADEO
7	146/2020 CRLMP/970/2020	ANANYA PANDA-MP	SATYAJIT MOHAPATRA
8	172/2020 RPFAM/110/2020	ANIL KUMAR PATTANAIAK-MP	AMITAV TRIPATHY
9	173/2020 RPFAM/110/2020	ANIL KUMAR PATTANAIAK-MP	AMITAV TRIPATHY
10	361/2020 RSA/181/2020	KISHAN GARG@ KRISHNA KUMAR GARG-MP	ANAM CH.PANDA
11	362/2020 RSA/181/2020	KISHAN GARG@ KRISHNA KUMAR GARG-MP	ANAM CH.PANDA
12	458/2020 RVWPET/285/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
13	459/2020 RVWPET/285/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
14	460/2020 RVWPET/285/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL(S AND ME)
15	461/2020 RVWPET/286/2020	COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR-MP	ADDL.GOV'T ADVOCATE
16	462/2020 RVWPET/286/2020	COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR-MP	ADDL.GOV'T ADVOCATE
17	463/2020 RVWPET/286/2020	COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR-MP	ADDL.GOV'T ADVOCATE
18	464/2020 RVWPET/287/2020	UNION OF INDIA-MP	ADV
19	472/2020 CMP/484/2020	BIPIN BIHARI DAS-MP	TRILOCHAN PANIGRAHI
20	473/2020 CMP/485/2020	DEBARAJ @ DEBARAJ SAHOO-MP	SUPRIYA PATRA
21	474/2020 CMP/485/2020	DEBARAJ @ DEBARAJ SAHOO-MP	SUPRIYA PATRA
22	475/2020 CMP/486/2020	GIRISH CHANDRA JENA-MP	RANJAN KUMAR NAYAK
23	476/2020 CMP/487/2020	BISHNU MOHAN PADHI-MP	DHARMENDRA SETHY
24	477/2020 CMP/488/2020	SAHAJADI BIBI-MP	N.P.PATRA
25	762/2020 ABLAPL/10307/2020	BIKASH @ VIKASH SINGH-MP	SATYARANJAN MOHAPATRA
26	763/2020	MANISH KUMAR PRAJAPATI-MP	SATYARANJAN MOHAPATRA

27	ABLAPL/10308/2020 764/2020	AKULI SWAIN-MP	PRABHAT KUMAR PRAHARAJ
28	ABLAPL/8345/2020 766/2020	LUSKU SOREN-MP	ABAKASH NANDA
29	ABLAPL/10493/2020 844/2020	PABITRA ROUSTRAY-MP	DIPTI RANJAN BHOKTA
30	CRLMC/1322/2020 845/2020	SAROJ KUMAR ROUT-MP	S.P.SARANGI
31	CRLMC/1318/2020 846/2020	BIKRAM KU.SASMAL-MP	SATYABRATA MOHANTY
32	CRLMC/1317/2020 895/2020	BHAGIA@BHAGABAN NAYAK-MP	MR.AMULYA RATNA PANDA
33	CRLA/643/2016 897/2020	GAGAN BEHERA-MP	M/S.LALITENDU MISHRA
34	CRLA/319/2015 1027/2020	THE D.M, NATIONAL INSURANCE CO. LTD.PURI-MP	PRASANTA KUMAR MAHALI
35	MACA/616/2020 1028/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.	BINDUMGATA
36	MACA/618/2020 1029/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.	BINDUMGATA
37	MACA/618/2020 1030/2020	DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.	BINDUMGATA
38	MACA/618/2020 1093/2020	SANJAYA KUMAR PANDA-MP	B.P.SATHPATHY
39	WA/518/2020 1094/2020	THE GENERAL MANAGER, CANARA BANK-MP	B.N.UDGATA
40	WA/359/2020 9993/2020	ASIT KUMAR DASH-MP	JITENDRA KUMAR DIGAL
41	WP(C)/21562/2020 9994/2020	DIBYA RANJAN SAHU-MP	SUSANTA KUMAR DASH
42	WP(C)/21572/2020 9995/2020	BALUNKESWAR SAHOO-MP	HIMANSHU BHUSAN DASH
43	WP(C)/21897/2020 9996/2020	BIMALINI BHARATI-MP	DAYANANDA MOHAPATRA
44	WP(C)/17713/2020 9997/2020	M/S.LINGARAJ GRANITES PVT. LTD.-MP	M/S.SUBRAT SATPATHY
45	WP(C)/14627/2017 9998/2020	M/S.LINGARAJ GRANITES PVT. LTD.-MP	M/S.SUBRAT SATPATHY
46	WP(C)/14627/2017 9999/2020	VALENTINA RAY-MP	M/S. V. NARASINGH
47	WP(C)/15260/2020 10000/2020	SARBESWAR BEHURA-MP	PRAVA RANJAN MISHRA
48	WP(C)/20324/2020 10001/2020	ARJUN SHANKAR PANDA-MP	M/S B.K.ROUSTRAY
49	WP(C)/21387/2018 10002/2020	ASHOK KUMAR MISHRA-MP	SOUMYA RANJAN MOHANTY
50	WP(C)/21938/2020 10003/2020	SMRUTI REKHA JENA-MP	MANOJ KUMAR JENA
51	WP(C)/21940/2020 10004/2020	SK. SALAUDIN-MP	ANUPAM DASH
52	WP(C)/21941/2020 10005/2020	MANORANJAN NAYAK-MP	M/S.BAIDHAR SAHOO
53	WP(C)/14515/2020 10006/2020	HEMANTA KUMAR SAHU-MP	ARUN KUMAR PATRA
54	WP(C)/21948/2020 10008/2020	SIBA SANKAR BHUYAN-MP	MOHENDRA KUMAR MOHAPATRO
55	WP(C)/21952/2020 10009/2020	MD. HASIM-MP	DHANANJAYA MUND
56	WP(C)/21953/2020 10010/2020	SHANTILATA BISWAL-MP	JITENDRA KUMAR DIGAL
57	WP(C)/21954/2020 10011/2020	KRUSHNA KUMARI MISHRA-MP	GOKHA BEHERA
	WP(C)/21956/2020		

58	10012/2020 WP(C)/21957/2020	KCPL-SBPL (JOINT VENTURE)-MP	S.J.BISWAL
59	10013/2020 WP(C)/21959/2020	KANHU CHARAN SAHU-MP	ANTARYAMI SWAIN
60	10014/2020 WP(C)/21267/2020	M/S. OCL IRON AND STEEL LTD.-MP	N.MOHANTY
61	10015/2020 WP(C)/21967/2020	SHUVRANSU RANJAN PRADHAN-MP	SUPRIYA PATRA
62	10017/2020 WP(C)/20953/2020	GOUTTAM DUTTA-MP	M/S.BIBHU PRASAD DAS
63	10018/2020 WP(C)/21974/2020	SASMITA MANRTY-MP	B.K.NAYAK (1)
64	10019/2020 WP(C)/21978/2020	PADMALOCHAN DASH-MP	B.K.NAYAK
65	10020/2020 WP(C)/21980/2020	GOBINDA CHANDRA DAS-MP	B.K.NAYAK
66	10021/2020 WP(C)/21984/2020	BHABANI SHANKAR MOHANTY-MP	SRINIBASH SATAPATHY
67	10022/2020 WP(C)/21989/2020	M/S BBTA RPCL (JV)-MP	SIDHARTHA DAS
68	10023/2020 WP(C)/21991/2020	PRUTHIVRAJ SWAIN-MP	PRABHU PRASANNA BEHERA
69	10024/2020 WP(C)/21994/2020	MAA METAKANI RICE INDUSTRIES-MP	PRABHU PRASANNA BEHERA
70	10025/2020 WP(C)/21997/2020	TAPAS RANJAN ROUT-MP	DINABANDHU NAYAK
71	10026/2020 WP(C)/22003/2020	GANESWARA CHOUDHURY-MP	ARUN KUMAR ACHARYA
72	10027/2020 WP(C)/22016/2020	KUNA MUNDA-MP	P.K.SATPATHY
73	10028/2020 WP(C)/22017/2020	DALMIA (BHARAT) CEMENT LTD.-MP	GOPAL KRISHNA BEHERA
74	10029/2020 WP(C)/22023/2020	BIJAYA NAYAK-MP	SAROJ KUMAR PADHY
75	10030/2020 WP(C)/22029/2020	PARBATI MISHRA-MP	S.R.DAS
76	10031/2020 WP(C)/22027/2020	NAYAN PRAVA DEVI-MP	SAROJ KUMAR PADHY
77	10032/2020 WP(C)/22031/2020	BRUNDABAN SAHU-MP	SUVENDU KU. RAY
78	10033/2020 WP(C)/22030/2020	KAMINI MOHAPATRA-MP	SAROJ KUMAR PADHY
79	10034/2020 WP(C)/22034/2020	PRAVATI BEHERA-MP	NIRANJAN LENKA
80	10035/2020 WP(C)/22039/2020	STATE OF ODISHA-MP	M.SAHOO
81	10036/2020 WP(C)/22042/2020	MAHENDRA HARICHANDAN-MP	HEMANTA KUMAR MUND
82	10037/2020 WP(C)/22046/2020	NANDASINGH NAYAK-MP	SATYAJIT BEHERA
83	10038/2020 WP(C)/22065/2020	UNION OF INDIA-MP	BIMBISAR DASH(ADVOCATE AND CENTRAL GOVT. C
84	10039/2020 WP(C)/22072/2020	PRAVA RANJAN MISHRA-MP	CHINMAYA KUMAR NAYAK
85	10040/2020 WP(C)/22076/2020	ANITA PANDA-MP	KARUNAKAR RATH
86	10041/2020 WP(C)/22079/2020	PRAMOD KUMAR BEHERA-MP	SANATAN DAS
87	10042/2020 WP(C)/22080/2020	GAYATRI PATTNAIK-MP	KARUNAKAR RATH
88	10043/2020 WP(C)/22084/2020	SUBHASREE MOHANTY-MP	RANJAN KUMAR ROUT
89	10044/2020	RATIKANTA PANDA-MP	KARUNAKAR RATH



90	WP(C)/22089/2020 10045/2020	KALANDI SETHY-MP	SUJIT KU.GUPTA
91	WP(C)/22093/2020 10046/2020	PANCHANAN DALAI-MP	B.S.TRIPATHY 1
92	WP(C)/22094/2020 10047/2020	SARITA NANDA-MP	KARUNAKAR RATH
93	WP(C)/22095/2020 10048/2020	GAJAJAN PRADHAN-MP	B.S.TRIPATHY (1)
94	WP(C)/22097/2020 10049/2020	SAMPAD KUMAR SWAIN-MP	NALINI KANTA DASH
95	WP(C)/22098/2020 10050/2020	CHANDRAKANTA BEHERA-MP	KARUNAKAR RATH
96	WP(C)/22099/2020 10051/2020	K.KRANTI KUMAR-MP	B.S.TRIPATHY (1)
97	WP(C)/22101/2020 10052/2020	M/S. INDIAN METALS AND FERRO ALLOYS LTD.-MP	PRANAYA KISHORE HARICHANDAN
98	WP(C)/22102/2020 10053/2020	TRISHNA AGARWAL-MP	KISHORE KUMAR MISHRA
99	WP(C)/22103/2020 10054/2020	SRIRAM SHARMA PLUS2 SCIENCE RESIDENTIAL COLLEGE	HEMIMBAR PANDA
100	WP(C)/22104/2020 10055/2020	SANJAY KUMAR PANDA-MP	RAKESH KUMAR MALLICK
101	WP(C)/22107/2020 10056/2020	DIGAMBARIDEVI HIGHER SECONDARY SCHOOL OF SCIENCE AND TECHNOLOGY-MP	HEMIMBAR PANDA
102	WP(C)/22110/2020 10057/2020	SURYA PRAKASH DAS-MP	RAKESH KUMAR MALLICK
103	WP(C)/22111/2020 10058/2020	BISWAMITRA PARIDA-MP	B.S.TRIPATHY
104	WP(C)/22112/2020 10059/2020	HATAKISHOR PAIKRAY-MP	BISWABIHARI MOHANTY
105	WP(C)/22115/2020 131/2020	KRUSHNA CH.PANDA-MP	
106	CONTC/1097/2018 589/2020	UNION OF INDIA-MP	
107	FAO/362/2014 590/2020	UNION OF INDIA-MP	
108	FAO/368/2014 765/2020	SUJIT KUMAR PRADHAN-MP	
109	ABLAPL/8013/2020 896/2020	ANANDA NAYAK-MP	
110	CRLA/648/2016 10007/2020	NAYANA BEHERA-MP	
111	WP(C)/4082/2020 10016/2020	NIRANJAN MOHAPATRO-MP	
	WP(C)/16305/2008		